CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 1251/95 with . M.A. No. 1776/95 O.A. No. 1382/95 O.A. No. 1384/95 O.A. No. 1385/95 O.A. No. 1383/95 O.A. No. 1433/95 O.A. No. 1434/95 O.A.No. 1435/95 O.A.No. 1436/96 O.A. No. 1437/95 O.A. No. 1458/95 O.A. No. 1459/95 O.A. No. 1460/95 O.A. No. 1461/95 O.A. No. 1549/95 O.A. No. 1550/95 O.A. No. 1551/95 O.A. No. 1552/95 O.A. No. 1480/95 O.A. No. 1487/95 O.A. No. 1488/95 O.A. No. 1489/95 O.A. No. 1361/95 O.A. No. 1362/95 O.A. No. 1363/95 O.A. No. 1364/95 O.A. No. 1612/95 O.A. No. 1613/95 O.A. No. 1614/95 O.A. No. 1615/95 O.A. No. 1507/95 O.A. No. 1508/95 O.A. No. 1509/95 O.A. No. 1510/95

New Delhi this the 17 Day of January 1997.

Hon'ble Shri A.V. Haridasan, Vice Chairman (J) Hon'ble Shri K. Muthukumar, Member (A)

O.A. No. 1251/95 M.A. No. 1776/95

Through Union of India.

- Chief Signal & Telecom, Engineer (Nirman), Northern Railway, Baroda House, New Delhi.
- Dy. Chief Signal & Telecom. Engineer (SW),
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

(By Advocate: Shri P.S. Mahendru)

Applicants

(2)

۷s.

- 1. Jaiveer Singh
 Son of Shri Hawa Singh,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan).
- The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondendents

(By Advocte: Shri Bharat Singh)

O.A.No. 1382/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway Baroda House New Delhi
- 2. Dy. Chief Signal & Telecom. Engineer (SW)
 Office of the Division Railway Manager
 Northern Railway
 New Delhi

Applicants

(By Advocate: Shri P.S. Mahandru)

٧s

- Shri Pala S/o Shri Chandu Ram
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- 2. The Presiding Officer Central Govt. Labour Court, Ansal Bhawan Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A.1384/95

- Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi
- 2. Dy. Chief Signal & Telecom Engineer (S.W) Office of the Division Raiwlay Manager, Northern Railway New Delhi

Applicant

(By Advocate: Shri P.S.Mahendru)

٧s

Shri Sheo Ram
 Son of Shri Sarjoo Ram
 Railway Casual Labour Union (Regd. 33/69)
 through Bharat Singh Senger Mahamantri
 Near Daga School,
 Bikaner (Rajasthan)



2. The Presiding Officer Central Govt. Labour Court Ansal Bhawan Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh and Shri Avtar Singh)

O.A. No. 1385/95

- 1. Chief Signal & Telecom Engineer (Nirman) Northern Railway Baroda House New Delhi
- 2. Dy.Chief Signal & Telecom. Engineer (S.W), Office of the Division Railway Manager Northern Railway New Delhi

Applicant

(By Advocate: Shri P.S. Mahendru)

٧s

- 1. Shri Phool Singh
 Son of Shri Ram Singh
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri
 Near Daga School,
 Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court Ansal Bhawan Kasturba Gandhi Marg, -New Delhi-110 001.

Respondents

O.A. No. 1383/95

- Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway
 Baroda House,
 New Delhi
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

(14)

- Shri Baij Nath Son of Shri Khilari Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri Near Daga School, Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Shiv Avtar Singh Shri Bharat Singh)

O.A. No. 1433/85

- Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs

- Shri Shiv Vardan Singh,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1434/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.
- 2. Dy. Chief Signal & Telecom. Engineer (S.W.) Office of the Division Railway Manager, Northern Railway, New Delhi.

Applicant

(By Adcocate: Shri P.S. Mahendru)

Vs.

 Shri Sanji Ram, Gangman Under Permanent Way Inspector, Bikaner Division, Northern Railway, Charkhi Dadri,



 Presiding Officer, Central Govt. Labour Court, Ansal Bhawan -m llth Floor, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri R.L. Dhawan Shri Bharat Singh)

O.A. No. 1435/95

- Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

- Shri Ram Narayan Son of Shri Ram Gulam, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1436/95

- Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

(16)

(

- Shri Rajender Prasad
 Son of Shri Jagar Dev,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga Schoiol,
 Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1437/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- 1. Shri Satya Narain Son of Shri Rajan Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- 2. The Presiding Officer,
 Central Govt. Labour Court,
 Ansal Bhawan,
 Kasturba Gandhi Marg,
 New Delhi-llo Ool.
 Advocate: Shri Bharat Singh)

Respondents

O.A.No. 1458/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

 Shri Sita Ram, son of Shri Parmeshwar, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)

2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

(By Advocate: Shri Bharat Singh)

O.A. No. 1459/95

- Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- Shri Shabir Ahmed Son of Shri Abdul Razak Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(8)

O.A. No. 1460/95

- Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi.
- 2. Dy. Chief Signal & Telecom. Engineer (S.W.) Office of the Division Railway Manager, Northern Railway, New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

- 1. Shri Nathu Ram
 Son of Shri Ponchu Ram,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1461/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)

 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- Shri Ram Prakash son of Shri Nathu Ram, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

O.A. No. 1549/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

- Shri Nizamuddin Ansari, Son
 of Shri Jumma Ji Mian
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1550/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- 1. Shri Raj Dev,
 Son of Shri Thag Bhagat,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(20)

O.A. No. 1551/95

- l. Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi.
- 2. Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- Shri Gopal Ram, Son
 of Shri Narain Ram,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1552/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

- Shri Paras Nath, Son of Shri Ram Tirath Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

O.A.No. 1486/95

- Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

- Shri Mohan Lal Sharma Son of Shri Ram Swarup, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A No. 1487/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- Shri Radhey Sham, Son of Shri Algoo Ram, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(22)

O.A. No. 1488/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

٧s.

- 1. Shri Brij Nand, Son
 of Shri Jagar Dev,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1489/95

- Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- Shri Ram Bachan, son of Shri Ram Das, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

O.A. No. 1361/95

 Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.

Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

- 1. Shri Ram Newaj,
 son of Shri Suraj Bali,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-J10 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1362/95

- 1. Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi.
- 2. Dy. Chief Signal & Telecom. Engineer (S.W.) Office of the Division Railway Manager, Northern Railway, New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- Shri Sri Krishnan, son of Shri Dharam Singh, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

2



O.A.No. 1363/95

- 1. Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

- J Shri Rajender Prasad, Son of Shri Mahavir Prasad, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1364/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- Shri Ram Kirpal, son of Shri Mangal, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

O.A.No. 1612/95

 Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.



Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- Shri Balwan, Son of Shri Harke Ram, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1613/95

- Chief Signal & Telecom. Engineer (Nirman)
 Northern Railway,
 Baroda House,
 New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- Shri Jagdish Ram, son of Shri Ram Gopal, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(26)

O.A. No. 1614/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

- 1. Shri Inder Lal,
 Son of Shri Shiv Narain,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1615/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.

Cancelled.

Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P\S. Mahendru)

۷s.

- 1. Shri Hira Lal,
 son of Shri Ram Bahadur,
 Railway Casual Lahour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

O.A.No. 1615/95

 Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.



Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

- 1. Shri Hira Lal,
 Son of Shri Ram Bahadur,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1507/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

۷s.

- Shri Ram Adhar, Son of Shri Nankoo, Railway Casual Labour Union (Regd. No. 33/69) through Bharat Singh Senger Mahamantri, Near Daga School, Bikaner (Rajasthan)
- The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(28)

O.A.No. 1508/95

- Northern Railway,
 Baroda House,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

- 1. Shri Banta Ram,
 Son of Shri Bisna Ram,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1509/95

- Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.
- Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

٧s.

- 1. Shri Bali Ram,
 Son of Shri Dwarika Ram,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

O.A. No. 1510/95

1. Chief Signal & Telecom. Engineer (Nirman) Northern Railway, Baroda House, New Delhi.



Dy. Chief Signal & Telecom. Engineer (S.W.)
 Office of the Division Railway Manager,
 Northern Railway,
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

- 1. Shri Jia Lal,
 Son of Shri Chebu,
 Railway Casual Labour Union (Regd. No. 33/69)
 through Bharat Singh Senger Mahamantri,
 Near Daga School,
 Bikaner (Rajasthan)
- 2. The Presiding Officer, Central Govt. Labour Court, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

ORDER

Hon'ble Shri A.V. Haridasan, Vice Chairman)(J)

All these applications are filed by the Union of India challenging the Award/Orders of the Central Government Labour Court in Divisional Personnel Officers Vs. Central Industrial Tribunal, Jaipur and Ors, SLP No. 20141/95. The Hon'ble Supreme Court has observed as follows:

(30)

"This Court in Krishna Prasad Gupta Vs. Controller Printing & Stationery J.T. 1995(7) SC 522 has held that the Central Tribunal · has Administrative jurisdiction to entertain an application under Section 19 of the Administrative Tribunals Act against the award/order of the Labour Courts. In this case the award of the industrial tribunal is in favour of the respondent-workman. The award has been upheld by the Tribunal. had the tribunal Although, jurisdiction to entertain the application against the award of the industrial tribunal since the same has been upheld, we are not inclined to interfere. SLP is dismissed"

2. Even though the SLP has been dismissed, it has been observed by the Hon'ble Supreme Court that this Tribunal has no jurisdiction to entertain the applications against the award of the Industrial Tribunal and Labour Court. Accordingly, we have to hold that this Tribunal has no jurisdiction to entertain these applications. These applications are, therefore, dismissed leaving the parties to bear their own costs and making it clear that the applicants would be at liberty to seek relief before the appropriate forum.

(K. Muthukumar) Member (A) (A.V. Haridasan) Vice Chairman (J)

Mittal

6. Po_h